

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.566/2019

Date of Decision: 8th August, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Ganesh Mahadappa Mathpati,
Age 59 yrs. Office Superintendent
under General Manager,
Telecom, BSNL Latur,
Presently working as
Junior Hindi Translator,
BSNL, Latur and R/at. B-II/3,
Telecom Quarters, Telephone
Bhavan, Latur - PIN 413 512. ... *Applicant*

(By Advocate Shri S.N. Pillai)

Versus

1. Bharat Sanchar Nigam Ltd.,
through it's Chairman &
Managing Director, Bharat Sanchar
Bhavan, H.C. Mathur Lane,
Janpath, New Delhi - 110 001.
2. The Chief General Manager,
Bharat Sanchar Nigam Ltd.,
Maharashtra Circle, having his
Office at BSNL Complex,
Juhu Road, Santacruz (W),
Mumbai - 400 054.
3. The General Manager, Telecom,
Bharat Sanchar Nigam Ltd.,
Telephone Bhavan, Latur,
District Latur,
Pin - 413 512. ... *Respondents*

ORDER (ORAL)

Per : Shri R. Vijaykumar, Member (A)

The case has been referred by the
Registry as Diary No.293/2019 because the

applicant has not removed objections for five months. However while perusing the OA, it is found that the applicant has filed representations on 21.04.2017, 26.04.2017, 11.09.2017 and 07.12.2017 on his grievances and the respondents have not passed any orders that could be adjudicated by this Tribunal.

2. In the circumstances, this application is converted as an OA and directions are issued to the respondents to consider the representations already filed by the applicant and pass a reasoned and speaking order within a period of 12 weeks from the date of receipt of a certified copy of this order and to communicate these orders to the applicant within two weeks thereafter.

3. The Original Application is disposed of in the above terms without any order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

ma.

JD
16/8/19